

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/ 2017		Hearing	Rule-6 of I&B	R.K. Swamy BBDO Pvt. Ltd. Vs Firepro Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
④	N.B. Laleshmi. 9980994458	Petitioner.	N.B.L.
②	N.k. Dilip M.G. Nanjappa Vivek. BS 9035456477	Tatva legal Respondent	Vivek BS

Counsel for petitioners is present. Counsel for respondent is also present. Counsel for respondent requested time to file vakalat for respondent. Both the counsels reported that the matter is likely to be settled.

List it on 23.08.2017.


MEMBER (J)


MEMBER (T)